



By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-7/1999/2402A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
Special Judge, CBI, Assam,
Additional Court No.III, Guwahati.

Dated Guwahati, the 6th May, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/349/E dtd. 02.05.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 02.05.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-7/99/2403/A, dated 06.05.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)